GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

STARRED QUESTION NO:617 ANSWERED ON:18.05.2012 SWADHAR GREH Panda Shri Baijayant;Roy Shri Nripendra Nath

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the Government provides financial assistance to implementing agencies for construction of Swadhar Greh:

(b) if so, the details thereof alongwith the cost per head in these Grehs;

(c) whether the Government has stopped financial assistance for the above purpose to some States;

(d) if so, the details thereof and the reasons therefor; and

(e) the mechanism including third party valuation in place to monitor the functioning of these Grehs?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.617 FOR 18TH MAY, 2012 ASKED BY SHRI BAIJAYANT JAY PANDA AND SHRI NRIPENDRA NATH ROY REGARDING SWADHAR GREH

(a) & (b): Swadhar Greh scheme provides for financial assistance for construction of rooms/cottages/huts for the shelter of the residents and common facilities like kitchen, bathroom, training hall, recreation room, dining hall, office room etc and infrastructure facilities like water, electricity, approach road, boundary wall etc. The grant is admissible to State Government agencies only including Women Development Corporation, Municipal Corporations and Panchayati Raj Institutions. The cost of construction would be shared by Central Government and the State Government in the proportion of 75% and 25% respectively. The Central Government's share would be subject to a ceiling of Rs.1,00,000/- per resident.

(c): No Madam.

(d): Does not arise.

(e): All the swadhar grehs would be monitored continuously by the District Administration through a District Women's Welfare Committee (DWWC) for ensuring their smooth functioning. At the State level, the swadhar grehs would be monitored by the State Level/ UT Administration Monitoring Committee chaired by Secretary in-charge of Social Welfare/ Department of Women and Child Development in the State Government/UT Administration. There are also provisions in the scheme for review of the functioning of swadhar greh in every five year by Ministry of Women & Child Development and also for carrying out inspection of the projects, wherever felt necessary.